

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1060/MB/2019

CORAM : SHRI V.P. SINGH, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.04.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

V/S

Hindustan Antibiotics Limited

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

35. C.P. (IB)-1060/MB/2019

By the order of this Bench, the case is adjourned to 12.06.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/PS/

Sd/-

V.P. SINGH
Member (Judicial)